

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 2991  
ANSWERED ON 20.03.2023**

**Number of SC/ST Students in IIMs**

**2991. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:**

Will the Minister of Education be pleased to state:

- (a) the details regarding the number of Scheduled Caste and Scheduled Tribe (SC/ST) students admitted in the Indian Institute of Management (IIMs) during the last eight years;
- (b) whether it is a fact that despite IIMs following Government-mandated reservations for the last few years in theory, the number of SC and ST students in the IIMs is abysmally low;
- (c) if so, the reasons for the poor implementation of the reservation scheme;
- (d) whether the Government has provided any financial aid to SC and ST students to help their admission in IIMs during the above said period; and
- (e) if so, the details thereof and if not, the reasons therefor?

**A N S W E R**  
**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(DR. SUBHAS SARKAR)**

(a) to (c): All the Indian Institutes of Management (IIMs) are governed according to the Indian Institutes of Management (IIM) Act, 2017. As per Section 8(3) of the IIM Act, 2017, each Institute is a Central Educational Institution for the purposes of the Central Educational Institutions (Reservation in Admission) Act, 2006. The details regarding the number of Scheduled Caste and Scheduled Tribe (SC/ST) students admitted in the Indian Institute of Management (IIMs) during the last eight years are available at [https://www.education.gov.in/parl\\_ques](https://www.education.gov.in/parl_ques)

(d) & (e): The Government is implementing various schemes for providing financial assistance for pursuing higher studies to all categories of students including students of IIMs. The financial assistance is provided in the form of scholarships, reimbursement of fees, interest subsidy and credit guarantee on education loan, etc. as per schematic norms. The

Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs are also implementing schemes for providing financial assistance to SC and ST students for pursuing their higher studies. The details of these schemes are available in the following websites:

Sl. No.	Ministry/ Department	Website links
1	Department of Higher Education	<a href="https://www.education.gov.in/pm-usp-scholarships-education-loan">https://www.education.gov.in/pm-usp-scholarships-education-loan</a>
2	University Grants Commission	<a href="https://www.ugc.ac.in/page/scholarships-and-fellowships.aspx">https://www.ugc.ac.in/page/scholarships-and-fellowships.aspx</a>
3	All India Council for Technical Education	<a href="https://www.aicte-india.org/bureaus/rifd/Scholarship-Schemes">https://www.aicte-india.org/bureaus/rifd/Scholarship-Schemes</a>
4	Ministry of Social Justice & Empowerment	<a href="https://socialjustice.gov.in/scheme-cat">https://socialjustice.gov.in/scheme-cat</a>
5	Ministry of Tribal Affairs	<a href="https://tribal.nic.in/ScholarshiP.aspx">https://tribal.nic.in/ScholarshiP.aspx</a>
6	Ministry of Minority Affairs	<a href="https://www.minorityaffairs.gov.in/show_content.php?lang=1&amp;level=2&amp;ls_id=661&amp;lid=823">https://www.minorityaffairs.gov.in/show_content.php?lang=1&amp;level=2&amp;ls_id=661&amp;lid=823</a>

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